

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

Item 33

IA No. 52/2023
In
CP(IB) No. 676/Chd/Pb/2019
(Admitted)

Under Section 9, IBC 2016
Rule 11 NCLT Rules

In the matter of:-

Emm Aar Traders

...Petitioner/ Operational Creditor

Vs.

Safari Bikes Ltd.

...Respondent/ Corporate Debtor

Present: None for the applicant in IA No. 52/2023

IA No. 52/2023

The present application has been filed under Rule 11 of NCLT Rules for placing on record the list of Creditors. The same is taken on record. Hence, IA No. 52/2023 is disposed of accordingly.

-sd-

(Subrata Kumar Dash)
Member (Technical)

March 03, 2023

SM

-sd-

(Harnam Singh Thakur)
Member (Judicial)